

**Annexure-7**

Name of the Corporate Debtor: Davani Silks Private Limited

Date of commencement of CIRP - 30-05-2024

List of creditors as on: 20-06-2024

Sl. No.	Details of claimant		Details of claim received			Details of claim admitted				List of operational creditors (Government dues)				(Amount in ₹)		Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount admitted	Nature of claim	Whether related party?	% of voting share in COC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted				
1	Asst. Commissioner of Income Tax ("TDS"), 3rd floor, Ayakar Bhawan, Old Railway Station Road, Kochi-682018.	Central	13/6/2024	2759216	2759216	Income Tax i.e. TDS dues	No	0	0	0	0	0	0	0	0	NIL
2	The Deputy Director in charge, Sub-Regional Office, ESI Corporation, 5th and 6th Floor, BSNL	Central	13/6/2024	524822	524822	ESI dues	No	0	0	0	0	0	0	0	0	
				<b>3284038</b>	<b>3284038</b>											

Note (\*): The claims of operational creditors (statutory authorities) are admitted under Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 on the basis of best estimate of the amount of the claim based on the information provided by the statutory authorities.

*Denkky*

